

S. No.	State & Places	Power of the Transmitter	No. of AIR Stations in the State
1	2	3	4
		10 KW SW	
		10 KW MW	
		3 KW FM	
122.	Kurseong	20 KW SW	
123.	Siliguri	200 KW MW	
124.	Murshidabad	2x3 KW FM	
<i>UNION TERRITORIES</i>			
125.	Port Blair (Andaman & Nicobar)	20 KW MW 10 KW SW	1
126.	Chandigarh	1 KW MW	1
127.	Delhi	2x100 KW MW 100 KW MW 10 KW MW (2 Nos.) 10 KW SW 2x3 KW FM	1
128.	Pondicherry	1 KW MW	1

[Translation]

Extension of DVC in Bihar

7161. SHRI SURAJ MANDAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to set up a second extension of Damodar Val-

ley Corporation in Bihar;

(b) if so, the progress made so far in this regard; and

(c) the time by which the second extension is proposed to be set up in Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Harnessing of Non-Conventional Energy Sources

7162. DR. A.K. PATEL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of steps taken to harness non-conventional energy sources, State-wise;

(b) whether the Government propose to set up one demonstration Centre for the purpose at the district headquarters; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) For development and popularisation of various types of non-conventional energy sources and systems, a comprehensive programme of research, development, demonstration and dissemination has been taken up in the country. Programmes for harnessing of non-conventional energy sources being implemented through State Governments and Implementing Agencies, besides autonomous institutions and research organisations. Country-wise infrastructure for the manufacture, installation and maintenance of various systems and devices has been developed in public as well as private sectors located in different States.

Under the extension programmes on New and Renewable Sources of Energy, such as, biogas, Improved Chulha Solar Thermal Energy systems and Solar Cookers, State-wise physical targets are fixed in consultation with the State Governments and Nodal implementing agencies. These

programmes are implemented by the respective State Governments/ Implementing Agencies as per the guidelines contained in the administrative approvals of respective programmes. Solar Photovoltaic systems and devices, Urjagram, biomass gasifiers/ sterling engines are taken up by various State Governments on demonstration basis. Depending on the wind and hydro energy potential, wind farms and mini/micro hydro electric plants are taken up for generation of power in suitable locations.

For harnessing and use of renewable energy systems and devices, incentives such as subsidy, soft-term loans and fiscal incentives in the form of depreciation allowances and relief in sales, tax, excise duty and custom duty are provided to the users and manufactures in different States and Union Territories. Publicity and awareness campaigns are also being undertaken through All India Radio and Doordarshan network in addition to publicity efforts being made on decentralised basis by various State Government and Implementing Agencies.

(b) and (c). No, Sir. There is no proposal to set up one demonstration Centre on non-conventional energy sources at the district headquarters.

Assistance to Madhya Pradesh for Inter-State Projects

7163. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have any programme to give any financial assistance to Madhya Pradesh for the completion of several inter-state projects;

(b) if so, the details thereof; and

(c) if not, whether the Government will consider any such assistance to be given as